

Shri A. K. Sen: Nobody has made that absurd suggestion.

Shri Hem Barua: What will happen to the salary and other advantages?

Mr. Speaker: The other consequences will follow. First let me see where the delay has taken place.

Shri Hari Vishnu Kamath: This is the emergency functioning of the Government.

12.18 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTIETH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Fortieth Report of the Committee on Private Members' Bills and Resolutions.

JOINT COMMITTEE ON OFFICES OF PROFIT

SECOND REPORT

Shri G. N. Dixit (Etawah): Sir, I beg to present the Second Report of the Joint Committee on Offices of Profit.

ELECTION TO COMMITTEES

ESTIMATES COMMITTEE

Shri A. C. Guha (Barsat): Sir, I beg to move:—

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1964 and ending on the 30th April, 1965.”

Mr. Speaker: The question is:

“That the member of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1964 and ending on the 30th April, 1965”

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

Shri Tyagi (Dehra Dun): Sir, I beg to move:—

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1964 and ending on the 30th April, 1965.”

Mr. Speaker: The question is:

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1964 and ending on the 30th April, 1965.”

The motion was adopted.

Shri Tyagi: Sir, I beg to move:—

“That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1964 and ending on the 30th April, 1965,